

ITEM NO.9 Court 9 (Video Conferencing) SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s). 456/2019

KAUSHIK CHATERJEE Petitioner(s)

VERSUS

STATE OF HARYANA & ORS. Respondent(s)

IA No. 86526/2020 - APPLICATION FOR PERMISSION
IA No. 133547/2019 - EXEMPTION FROM FILING O.T.
IA No. 86547/2020 - INITIATING CRIMINAL PROCEEDINGS U/S 340 OF
CRPC
IA No. 152585/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 133545/2019 - STAY APPLICATION)

WITH

T.P.(Cr1.) No. 666/2019 (XVI-A)

FOR STAY APPLICATION ON IA 192498/2019
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 60067/2020
IA No. 86529/2020 - APPLICATION FOR PERMISSION
IA No. 60067/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 86532/2020 - INITIATING CRIMINAL PROCEEDINGS U/S 340 OF
CRPC
IA No. 192498/2019 - STAY APPLICATION)
T.P.(Cr1.) No. 681/2019 (XVI-A)

FOR STAY APPLICATION ON IA 197282/2019
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 55979/2020
FOR CLARIFICATION/DIRECTION ON IA 75845/2020
FOR EXEMPTION FROM FILING O.T. ON IA 75847/2020
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 75849/2020
FOR INITIATING CRIMINAL PROCEEDINGS U/S 340 OF CRPC ON IA
86533/2020
IA No. 75845/2020 - CLARIFICATION/DIRECTION
IA No. 75849/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 55979/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 75847/2020 - EXEMPTION FROM FILING O.T.
IA No. 86533/2020 - INITIATING CRIMINAL PROCEEDINGS U/S 340 OF
CRPC
IA No. 197282/2019 - STAY APPLICATION)

Date : 16-09-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.
Ms. Nanda Devi Deka, Adv.
Mr. Vikash Sharma, Adv.
Ms. Diya Sharma, Adv.
Mr. Bharat Bhushan, AOR

For Respondent(s) Mr. Deepak Thukral, AAG
Dr. Monika Gusain, AOR

Mr. Neeraj Kishan Kaul, Sr. Adv.
Ms. Aakanksha Kaul, Adv.
Ms. Garima Bajaj, AOR
Mr. Varun Mathur, Adv.
Mr. Akash Lamba, Adv.
Mr. Sansakar Aggarwal, Adv.
Mr. Manek Singh, Adv.

Mr. Rajat Bhardwaj, AOR
Ms. Ankita M. Bhardwaj, Adv.
Mr. Gaurav Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 22.09.2020.

In the meantime, Learned ACJM, Gurgoan may give necessary instructions to the S.H.O concerned to take steps for the preservation of the CDR and Mobil SIM locations of Mobile Nos. 7988458799 and 9911000444 for the period from 26.08.2019 to 05.09.2019.

(ASHWANI KUMAR)
AR-CUM-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)